NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

40. C.P. (IB)/1179(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: Bank Of India Limited
VS
Asif Yusuf Balwa

SECTION 95(1)OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. None present on behalf of the Petitioner. Mr. Yash Momaya, Ld. Counsel for the Personal Guarantor present.
2. List this matter on **26.07.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/